

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the corporate debtor: Costra Advertising India Private Limited; Date of commencement of liquidation: 17.02.2023; Revised List of stakeholders as on: 12.05.2023

Annexure 4

List of operational creditors (Employees) (Amount in ₹)

Sl. No.	Name of authorised representative, if any	Name of Employee	Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Total amount of claim admitted	Amount of claim for the period of twelve months preceding the liquidation commencement date	Nature of claim	% share in total amount of claims admitted					
1	-	Darshan Bhoir	17-03-2023	1,88,015.00	1,88,015.00	-	Salary	-	-	-	-	1,88,015.00	Subject to further verification
2	-	Sadanand Sawant	17-03-2023	1,14,853.00	1,14,853.00	-	Salary	-	-	-	-	1,14,853.00	Subject to further verification
3	-	Siddheshwar Kane	17-03-2023	2,42,043.00	2,42,043.00	-	Salary	-	-	-	-	2,42,043.00	Subject to further verification
Total					5,44,911.00	5,44,911.00						5,44,911.00	